

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAI TRIPURA

Dated - 3rd JULY, 2020

No. F. 9(19)-D/J/Judl/KHW/2020/ 1672

To
The Registrar (Judicial)
Hon'ble High Court of Tripura
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of **JUNE, 2020** under the Jurisdiction of Khowai Judicial District

Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statement regarding pendency & disposal(Consolidated) report for the month of MAY, 2020 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura.	151	5	272	10	0	0	423	15
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	11	2	192	67	543	173	746	242
Civil Judge (Sr.Div)-cum-Asst. Sessions Judge, Khowai, Tripura.	33	6	55	1	0	0	88	7
Civil Judge(Jr. Div)-J.M. 1 st Class, Khowai : Tripura.	31	1	79	0	228	0	338	1
Judicial Magistrate 1 st Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	23	2	150	17	487	0	660	19
Total=	249	16	748	95	1258	173	2255	284

Yours faithfully



(P.K. DATTA)
District & Sessions Judge
Khowai, Tripura

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